

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

2

OA 1050/86.

30.1.1987.

Shri Mahesh Kumar Verma & Others.

Vs. Ministry of
Information & Broad-
casting & others.

No one appears.

When the matter came up for admission on 28.11.1986, the applicants were represented by the counsel who stated that the respondents have given an indication that the services of the applicants may be extended. Whatever has happened subsequently, the applicants have never appeared thereafter. As the applicants are not present today, this application is dismissed for default.



(Kaushal Kumar)
Member
30.1.1987.



(K. Madhava Reddy)
Chairman
30.1.1987.